

Food Safety and Standards Authority of India
Monthly Achievements

January, 2023

REGULATIONS DIVISION

Final Notifications

- Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2023 related to standards for basmati rice, fowl eggs, lowering of fat content for double toned milk, limits of naturally occurring formaldehyde in freshwater and marine fish etc. [Notified on: 11-01-2023]
- Food Safety and Standards Authority of India (Financial) Regulations, 2023 [Notified on: 20-01-2023]

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Restricted entry of High-risk Food items under specific ports

In continuation to FSSAI public notice 17th October 2022, wherein FSSAI invited comments/ representation from Stakeholders with respect to restriction of the import of High-Risk Food Products through designated 61 ports only. Further, considering the comments from stakeholders, FSSAI notified a total of 79 designated POE for the import of high-risk products vide order dated 11th January 2023 and the said order will be effective from 01.03.2023.

TRAINING AND CAPACITY BUILDING

- a. **Food Handlers-** FoSTaC Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP) and proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empanelled Training Partners and trainers. During January, 2023, 16752 food handlers were trained through 510 Food Safety Supervisor trainings.
- b. **Regulatory Personnel and FSSAI officials-** FSSAI is also regularly conducting trainings for Regulatory Personnel and Regular employees of FSSAI. Details of trainings conducted during the month of During January, 2023 for such personnel are as follows:

Name of Training	Number	of	Number of people
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	trainings	trained
Refresher Training Programme for Food Safety Officers at Chhattisgarh	1	54
Induction Training Program for newly recruited FSSAI officials	1	49

RCD**ORDERS/ADVISORIES/CLARIFICATIONS-**

1. A direction dt. 06.01.2023 under Section 18 (2) (d) read with Section 16 (5) of FSS Act 2006 has been issued for re-operationalisation of Food Safety Standards (Labelling and Display) amendment regulation 2022 related to labelling requirements of non-retail containers, minimally processed food, tolerance limit, warning statement related to pan masala.
2. Vide order dt. 11.01.2023 the escalation matrix for raising grievances/queries related to Central Licenses/Application has been issued. The FBO aggrieved by decision taken by the Central License Authority may represent its case to Concerned Regional Director and further Executive Director (Compliance Strategy) as the case may be as per the cited order.
3. Instant renewal of License/Registration with conditions like no change in the existing details etc has been allowed vide order dt. 11.01.2023 for facilitating ease of doing business.
4. Vide order dt. 13.01.2023 Manufacturers (including repacker and relabeller) have been mandated to upload their six-monthly lab testing reports as per condition of license number 12 of schedule 2 of FSS (Licensing and registration) of Food Businesses, 2011 through FoSCoS or link such lab reports from the InFoLNet where the samples were analyzed by FSSAI Notified labs.
5. All Regional Directors of FSSAI and Commissioners of Food Safety were requested to check compliance of labelling provisions wrt to misleading products in markets in name of "Ghee/Butter" manufactured or sold under their jurisdiction including online platforms/websites vide order dt. 23.01.2023.

Release of funds under MoU framework

1. Under the Scheme of MoU with States/UTs, FSSAI has been providing financial and technical assistance to States/UTs since 2020-21 against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the country. These activities include upgrading State Food Testing eco-system, organizing various FSSAI initiatives, conducting IEC activities, setting up helpdesk for licensing & registration, audits of State licensed FBOs, testing of samples in FSSAI empanelled private laboratories, organizing Basic FoSTAC training for FBOs etc. Funds are provided under Central Sector Scheme as well as from non-CSS funds. Funds are provided under Central Sector Scheme as well as from non-CSS funds. During January, 2023, a sum of Rs. 2834.89 lakh (CSS- Rs. 842.00 lakh, non-CSS Rs.1992.89 lakh) was released to three States.
2. Overall, under the MoU framework during current financial year 2022-23, an amount of Rs.8483.67 Lakh under Central Sector Scheme (SoFTeL) and Rs. 19742.62 lakh under non-CSS totaling Rs. 28226.29 lakh (282.26 Crore) has been released to 35 States/UTs till end of January, 2023.

Science and Standards Division

Regulations issued:

Issued Gazette Notification dated 11.01.2023 of Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2023 related to standards for basmati rice, fowl eggs, lowering of fat content for double toned milk, limits of naturally occurring formaldehyde in freshwater and marine fish etc.

Notice for comments:

Issued Notice dated 02nd Jan. 2023 related to seeking public comments on Forms 1A, form 1 B and Form II referred in the draft Food Safety and Standards (Genetically Modified Foods) Regulations, 2022

Directions:

Issued Direction dated 03.01.2023 under Section 16(5) of Food Safety and Standards Act, 2006 regarding operationalization of Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations regarding the standards of Packaged Drinking Water (other than Mineral Water).

Social Behaviour Change Division

1. In the month of January 2023, a total of 28 Creatives were designed and circulated for creating public awareness through different social media platforms of FSSAI.

2. In the month of January 2023, total no. of certificates awarded under the Eat Right India initiatives are as follows:

Sl. No.	Initiatives	Total
1	Clean and Fresh Fruit and Vegetable Market	1
2.	Eat Right Campus	17

3. Eat Right Millets Melas are being organised in various parts of the country to spread awareness about the health benefits of millets and its usage in daily diet. 11 such melas were conducted in the month of January 2023.

Sl. No.	City	State	Date
1	Tiruchirappalli	Tamil Nadu	05-Jan-22
2	Kollam	Kerala	11-Jan-23
3	Vadodara	Gujarat	12-Jan-23
4	Mohali	Punjab	15-Jan-23
5	Rishikesh	Uttarakhand	21-Jan-23
6	Amritsar	Punjab	22-Jan-23
7	Kanchipuram	Tamil Nadu	26-Jan-23
8	Gwalior	Madhya Pradesh	28-Jan-23
9	Guwahati	Assam	28 - 31- Jan -23
10	Hyderabad	Andhra Pradesh	29-Jan-23
11	Trivallur	Tamil Nadu	29-Jan-23

4. "Hygiene Rating Challenge" was launched in the month of January 2023 for NetProFaN chapters with an objective to create awareness about hygiene and food safety compliance among FBOs and maximise the registration of FBOs/eateries under the Hygiene Rating scheme.

Quality Assurance Division

1. Notification of Food Testing Laboratories:

Ross Lifescience Limited, Pune , Audentes Labs & Analytics Pvt. Ltd,Thane, Maharashtra Divisional Food Laboratory, Belagavi ,Divisional Food Laboratory, Mysore, National Food Laboratory (Extension Center Raxaul) Raxaul, Bihar has been notified as Primary & Referral food testing Laboratory under Section 43 (1) of

Food Safety and Standards Act, 2006. This has brought the total number of primary food testing laboratories to 231 and number of Referral food testing laboratories to 22.

2. Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs:

a) Strengthening of lab

Rs 800 lakhs were released under Central Sector Scheme for strengthening of state food testing lab by setting up basic food testing lab, micro lab etc

b) Capacity Building:

FSSAI conducted 2 Hands-on Training programs for State/UTs, laboratory personnel conducted in coordination with (i) Choksi Laboratories Pvt. Ltd, Indore Madhya Pradesh (ii) Bureau Veritas Laboratories Pvt. Ltd Chennai. 27 participants attended these training program.

ITC-FSAN, Mumbai conducted 11 training programs in online and offline mode for FBOs, Students & Regulatory Staff, labs personnel from State etc. 350 participants attended these training programs.

c) Food Safety on Wheels (FSW)

Total number of FSWs has become 168, after the procurement of 3 FSWs by State FDA, Uttar Pradesh and 4 FSWs by State FDA, Tamil Naidu.

3. Recognition of accreditation bodies for Food Testing Laboratories:

FSSAI has issued a notice dated 28th December to recognize & approve accreditation bodies by the Food Authority to accredit Food Testing Laboratories.

4. Surveillance

The report on PAN India Milk product Survey 2020, Jaggery survey 2022 and the Milk survey conducted in 12 selected states due to outbreak of Lumpy skin disease is available in the FSSAI website.